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# Central Electricity Regulatory Commission

1st Floor, Chandernagore Building, 36 Jantarata, New Delhi-110001

Phone: 23353503 FAX: 23753923

Petition No. 409/TL/2019

Dated: 30.12.2019

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under sub-section (1) of Section 15 of the Electricity Act, 2003 (the Act) has been made by WRSS XXI (A) Transco Limited, C-105, Anand Niketan, New Delhi-110021 to establish transmission system for "Western Region Strengthening Scheme-21 (WRSS-21) Part A-Transmission System Strengthening for Relieving Over Loadings Observed in Gujarat Intra-State System due to RE Injections in Bhuj PS" comprising the following elements:

S. No.	Name of the Transmission Element	Completion Target
1.	Establishment of 2X1500 MVA, 765/400 kV, Lakadia PS with 765 kV (1X330 MVAR) and 420 kV (1X125 MVAR) bus reactor <ul style="list-style-type: none"> <li>• 2X1500 MVA, 765/400 kV</li> <li>• 400kV ICT bay-2</li> <li>• 765 kV ICT bay-2</li> <li>• 400kV line bay-4</li> <li>• 765kV line bay-2</li> <li>• 1X330 MVA, 765 kV</li> <li>• 1X125 MVA, 420 kV</li> <li>• 765 kV Reactor bay - 1</li> <li>• 420 kV Reactor bay -1</li> <li>• 1X500 MVA, 765/400 kV, 1-ph ICT (spare unit)</li> <li>• 1X110 MVAR, 765 kV, 1-ph Reactor (spare unit)</li> </ul> (for both 1X330 MVAR bus reactor under Part-A simultaneously and 1X330 MVAR line reactor on Lakadia-Vadodara line-under Part-B)	December, 2020
	Future provisions: Space for: (i) 765/400 kV ICTs along with bays: 2 nos. (ii) 400/220 kV ICTs along with bays: 8 nos. (iii) 765 kV line bays: 8 nos. (iv) 400 kV line bays: 6 nos. (v) 220 kV line bays: 16 nos. (vi) 765 kV bus reactor along with bays: 1 no. (vii) 400 kV bus reactor along with bays: 1 no.	
2.	LILO of Bhachau-EPGL 400 kV D/C (triple) line at Lakadia PS	
3.	Bhuj PS-Lakadia PS 765 kV D/C line	
4.	2 nos. of 765 kV bays at Bhuj PS for Bhuj PS-Lakadia PS 765 kV D/C line	

2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of Rs. 951.29 million per annum on the basis of the competitive bidding carried out by REC Transmission Projects Company Limited in accordance with the Guidelines issued by the Central Govt. under Section 63 of the Act.
3. The Central Transmission Utility has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.
4. Based on material available on record, the Commission vide order dated 27.12.2019 in Petition No. 409/TL/2019, has proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.
5. A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State transmission licence to WRSS XXI (A) Transco Limited before the Commission can be accessed at the website [www.adanitransmission.com](http://www.adanitransmission.com) or inspected by any person in the Commission's office by following the laid down procedure.
6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 13.1.2020 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
7. The application shall be taken up for further hearing by the Commission in due course. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TADA shall be paid by the Commission.

Sd/  
(Geetu Joshi)  
Chief (Economics)